

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) and (b) Yes, Sir. The matter is under examination.

(c) There were no such complaints in the last 3 years.

(d) The contract requires that the Society should supply adequate labour depending upon the requirements of the Parcel Office which fluctuate from day to day. By and large, the supply of labour has been satisfactory.

(e) Docs not arise.

चुनाव अधिकारियों को प्राप्त शिकायतें

- * 308. श्री लाल आडवाणी :
श्री मान सिंह वर्मा :
श्री ना० कृ० शेजवलकर :
श्री जगदीश प्रसाद माथुर :
श्री डी० के० पटेल :
श्री रतन लाल जैन :

क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष हुए चुनावों में चुनाव अधिकारियों को स्थानीय, राज्य तथा केन्द्रीय स्तर पर चुनावों में अनियमितता तथा अन्य आरोपों के सम्बन्ध में प्राप्त शिकायतों का व्यौरा क्या है; और

(ख) इनमें से प्रत्येक मामले में अब तक क्या कार्यवाही की गई है अथवा की जाने वाली है ?

COMPLAINTS RECEIVED BY ELECTION OFFICIALS

- *308. SHRI LAL K. ADVANI :
SHRI MAN SINGH VARMA :
SHRI N. K. SHEJWALKAR :
SHRI JAGDISH PRASAD MATHUR :
SHRI D. K. PATEL :
SHRI RATTAN LAL JAIN :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the details of complaints received by the election officials at local. State

and Central levels in regard to irregularities and other allegations in the elections held during the current year; and

(b) the details of action taken so far or proposed to be taken in each case?]

विधि और न्याय मंत्री (श्री एच० आर० गोखले) : (क) निर्वाचन आयोग को 1433 और राज्य/संघ राज्य क्षेत्रों के मुख्य निर्वाचन अधिकारियों को 1484 शिकायतें मिलीं। शिकायतों के व्यौरे यथा निम्नलिखित हैं:—

शिकायतों का स्वरूप	निर्वाचन आयोग द्वारा प्राप्त	मुख्य निर्वाचन अधिकारियों द्वारा प्राप्त
निर्वाचक नामावलिओं में नामों का छूट जाना और जाली नामों का सम्मिलित किया जाना	150	26
निर्वाचनों से ठीक पहले अधिकारियों की बदली	38	13
निर्वाचनों में सरकारी कर्मचारियों द्वारा भाग लेना	270	354
सरकारी मशीनरी का दुरुपयोग	59	203
निर्वाचन के काम में लगे हुए सरकारी अधिकारियों का पक्षपातपूर्ण व्यवहार	36	94
आपत्तिजनक पोस्टरों, पुस्तिकाओं आदि का मुद्रण और प्रकाशन	11	—
मतदान-केन्द्रों पर मतदाताओं को अभिवाप्त और प्रमीडन	70	68
मतदाताओं द्वारा प्रतिरूपण	30	9
सार्वजनिक मसखानों में उपद्रव तथा विधि और व्यवस्था बनाए रखना	419	380
अन्य विविध प्रकार की शिकायतें	350	337
कुल योग	1433	1484

(ख) जहाँ कहीं भी शिकायतों में कोई विनिदिष्ट आरोप थे उनके सम्बन्ध में उचित कार्यवाही के लिए सम्बन्धित प्राधिकारियों का ध्यान उनकी ओर दुरुस्त दिला दिया गया था।

{THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) 1433 complaints were received by the Election Commission and 1484 by the Chief Electoral Officers of the State/Union territories. The details of complaints are as under:—

Nature of complaints	Received by Election Commission	Received by C.E.Os.
Omission of names and inclusion of bogus names in the electoral rolls.	150	26
Transfer of officers on the eve of elections.	38	13
Participation by Government employees in elections.	270	354
Misuse of Govt. machinery.	59	203
Partisan attitude of Government officers employed on election duty.	36	94
Printing and publishing objectionable posters, pamphlets etc.	41	..
Intimidation and coercion of voters at polling stations.	70	68
Impersonation by voters.	30	9
Disturbance at public meetings and maintenance of law and order.	419	380
Complaints of other miscellaneous character.	350	337
GRAND TOTAL	1433	1484

{ English translation.

(b) Wherever the complaints contained specific allegation*, they were immediately brought to the notice of the authorities concerned for appropriate action.]

LOSS DUE TO TICKETLESS TRAVEL

*309. SHRIMATI SUA DEVI:

SHRI O. P. TYAGI:

SHRIMATI SAVITA BEHEN:

Will the Minister of RAILWAYS be pleased to state:

(a) the estimated amount of loss suffered by the Railways on account of ticketless travelling dining the last three years, year-wise;

(b) whether it is a fact that the Northern Railway has launched a campaign in Punjab to check ticketless travelling;

(c) if so, the number of ticketless travelling cases detected during the campaign and the amount realised towards fine and the number of trains on which the raids were conducted; and

(d) what is the future programme of the Railways to check ticketless travelling in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) to (d)
A statement is laid on the Table of the Sabha.

STATEMENT

(a) Estimates of the incidence of ticketless travel on Indian Railways are not made from year to year and as such, separate figures for the last three years are not available. On the basis of simple checks conducted on all Indian Railways during 1967-68, the loss was estimated to be of the order of Rs. 20 to 25 crores per annum.

(b) and (c) Yes, Sir. A campaign was recently launched in Punjab by the Northern Railway in association with the State